

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Petition(s) for Special Leave to Appeal (C) No(s). 18745/2014

M/S INDIAN COFFEE WORKERS COOP.SOC.LTD.

Petitioner(s)

VERSUS

COMMISSIONER OF CENTRAL EXCISE & SERVICE TAX, ALLAHABAD

Respondent(s)

(with appln. (s) for permission to file additional documents and interim relief and office report)

Date : 13/01/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. M. Y. Deshmukh, Adv.

For Respondent(s)

Mr. Sandeep Singh, Adv.

Mr. B. Krishna Prasad, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete.

Counter affidavit has been filed.

The matter falls under the complete category.

Registry to process for listing before the Hon'ble Court,
as per rules.

(SURAJIT DEY)
Registrar